(b) whether it is a fact that Government have received any representation from the Institute of Chartered Accountants of India in the matter; if so, what action has been taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) (a) No, Sir. The case is still under the investigation by the Police.

(b) Yes, Sir. The case is still under the investigation and only after it has been completed, the real circumstances concerning this incident would be known. BCCL is ully co-operating with the Auditors.

## Power Projects of Andhra Pradesh

2429. SHRIG. SWAMY NAIK: Will the Minister of ENERGY be pleased to state:

- (a) the number and names of power projects reports sent by the Government of Andhra Pradesh which are still pending with the Central Government for approval; and
- (b) by when these projects are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHA-JAN): (a) The following projects have been received for approval:

(1)	Jalaput Dam. P.H.	•	•	(18 MW)
		_		/ 2.7

- (2) Kakatiya Canal . . (15 MW) Power House
- (3) Kakatiya Feader Canal Micro Hydle . . (2 MW)
- (4) Penna Ahobilam . (20 MW)
- (5) Pochampad H.E.P. (27 MW)
- (6) Nagar Junasagar L.B.C. (60 MW)(7) Vijayawada Ext. T.P.S. (420 MW)
- The first three projects are under appraisal for techno economic clearance in the Central Electricity

Penna

Ahobilam is

Authority.

awaiting clearance of Department of Environment from environmental angle. The other three projects are under process in the Planning Commission.

(b) The various issues involved under the proposals have to be resolved during the appraisal of the Project. No time limit is lai down for the clearance of the project proposals. Central Electricity Authority, as a statutory body, is obliged to clear only such projects which represent the best technical and economic alternatives to meet the system requirements.

## उत्तर प्रदेश में बिजली की कमी

2430 श्री कलराज मिश्र: क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार का ध्यान 28 जून, 1982 के दैनिक "जागरण" में प्रकाशित इस ग्राशय के समाचार की ग्रोर दिलाया गया है कि उत्तर प्रदेश में ग्रागामी महीनों में बिजली संकट की संभावनाएं हैं;
- (ख) यदि हां, तो सरकार 1982-83 के वर्ष के दौरान राज्य में बिजली की मांग ग्रौर पूर्ति में ग्रन्तर को देखते हुए क्या व्यवस्था करने का विचार रखती है; ग्रौर
- (ग) क्या उक्त व्यवस्था के परिणाम-स्वरूप समुचित मात्रा में बिजली उपलब्ध की जा सकेगी?

उन्न मंत्रालय में राज्य मंत्री (श्री विकम महाजन): (क) से (ग) उत्तर प्रदेश में इस वर्ष विद्युत् की स्थिति पिछले वर्ष के मुकाबले बहुत ग्रन्छी है। तथापि, उत्तर प्रदेश में वर्तमान उत्पादन लगभग 40 मिलियन यूनिट प्रतिदिन है। इसकी जुलना में ग्रावश्यकता लगभग 44 मिलियन यूनिट प्रतिदिन है। इस प्रकार राज्य में कमी लगभग 4 मिलियन यूनिट प्रतिदिन है। इस प्रकार श्रीतदिन (९ प्रतिक्रत) है पूर्वामुमान के